

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 301
IB-138(ND)/2024

IN THE MATTER OF:

AQUA ELECTRONICS & SOLUTIONS PRIVATE LIMITED.....**APPLICANT/PETITIONER**

Vs

LEGEND POWER PRIVATE LIMITED

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Udita Singh

For the Respondent : Mr. Palash S Singhai Mr. Harshal Sareen, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the submissions made by the Learned Counsel appearing for the Applicant and the Learned Counsel appearing for the Corporate Debtor.

Arguments heard. The parties are at liberty to file written submissions along with case laws, if any, within one week.

List the matter on **08.05.2024** for compliance.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**